

Under Centrally Sponsored Centrally Managed (CSCM) component of PMKVY 2016-20, as on 30.11.2018, 32.99 lakh (appx.) candidates have been trained (23.18 lakh STT + 9.08 lakh RPL + 0.71 Special Project) under STT, RPL and Special Project in the country including State of Uttar Pradesh.

Further, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from 36 States/UTs, Ministry has given in-principle approval of a total target of 20.15 lakh candidates and corresponding financial allocation of ₹ 3,047 Cr. for FY 2016-20. Under this component, as on 06.12.2018, 1,92,079 candidates have been enrolled across 34 States/UTs.

(c) PMKVY and its empanelled training centres are being monitored effectively through various methodologies including IT interventions and measures namely; self-audit reporting, call validations, surprise visits and monitoring through the Skills Development Management System (SDMS), SMART, AEBAS, social media platform, etc.

Under the scheme, PMKVY Monitoring Committee review and formulate framework on the critical cases related to monitoring issues of the stakeholders. Also, the Committee has formulated penalty grid (approved by Steering Committee for PMKVY) for taking action against erring/non compliant training centres/stakeholders. Based on the penalty grid, National Skill Development Corporation (NSDC), implementing agency of PMKVY under MSDE, has suspended training centers for noncompliance of PMKVY guidelines on multiple parameters and periodically publish the list on PMKVY official website.

Employability of youth trained under PMKVY

309. SHRIMATI ROOPA GANGULY: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the employability and entrepreneurship rate of youth trained under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) at all India level;

(b) the employability and entrepreneurship rate of youth trained under the PMKVY in West Bengal; and

(c) what steps the Ministry has taken to ensure that the persons trained under PMKVY get employed or start their own venture, and details of the same for the State of West Bengal?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) and (b) PMKVY has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20). Training under PMKVY 2016-20 is being imparted in National Skill Qualification Framework (NSQF) aligned Job Roles.

Under CSCM component of PMKVY 2016-20, as on 30.11.2018, funds amounting to ₹ 3044 Cr. (approx) have been disbursed to NSDC for the implementation of this component. Further, as on 30.11.2018, 32.99 lakh (appx.) candidates have been trained (23.18 lakh STT + 9.08 lakh RPL + 0.71 Special Project) under STT, RPL and Special Project in the country. PMKVY 2016-20 scheme has mandatory provisions for placement tracking. The placement data is reported within 90 days of certification of trained candidates on the Skill Development Management System (SDMS). As per data reported on SDMS, as on 30.11.2018, 19.58 lakh candidates are certified under Short Term Training of PMKVY 2016-20. The number of candidates certified under Short Term Training of PMKVY 90 days prior *i.e.* 31.08.2018 is 18.19 lakh. Out of these candidates, as on 30.11.2018, 9.99 lakh candidates have been placed in various sectors across the country including the State of West Bengal which is approximately 54.9 %.

Further, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from 36 States/UTs, Ministry has given in-principle approval of a total target of 20.15 lakh candidates and corresponding financial allocation of ₹ 3,047 Cr. for FY 2016-20. Out of which, funds amounting to ₹ 740 Cr. (approx) have been released to 35 States/UTs for the implementation of this component. Further, under this component, as on 06.12.2018, 1,92,079 candidates have been enrolled across 34 States/UTs.

(c) Under the scheme, focus on employment has been significantly enhanced and candidates have been placed in various sectors and industries including small and medium enterprises across the country including the State of West Bengal. Training Centers (TCs)/ Training Providers (TPs) are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Councils. Additionally, scheme

incentivizes TCs/TPs for facilitating placement of the trained candidates as per table below:

Placement Percentage	Amount Per Candidate
71-85%	3000/-
86% & More	5000/-

Also, Common Norms has regarded 70% placement as the success of the skill training within which upto 50% of the total placement can be under self-employment. Also, there is a special provision in the scheme to provide post placement support to women, Pw/Ds and candidates from special areas (LWE, North East region and J&K).

Additionally, the scheme promotes basic entrepreneurship by providing 40 hours additional training in 'Entrepreneurship and Soft Skills' alongwith the core training as per job role.

Steps for safety in steel plants

‡310. SHRI RAM VICHAR NETAM: Will the Minister of STEEL be pleased to state:

- (a) whether a recent gas pipeline explosion which occurred in Bhilai Steel Plant of Steel Authority of India Limited has affected employees and claimed the lives of many employees;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in this case;
- (d) if so, the details and outcome thereof; and
- (e) the steps taken/being taken by Government towards safety in steel plants?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) On 09.10.2018, a protocol job was undertaken for de-blanking of 1800 mm diameter Coke Oven gas line located at Column C-50 behind Coke Oven Battery (COB)#11 at about +10 Meter level at Bhilai Steel Plant (BSP) of Steel Authority of India Limited (SAIL). Necessary clearances were obtained from different agencies as per protocol along with reduction in network pressure. After removal of blank plate, preparation of insertion of ring packing was going on. At that time, flame burst out and

‡Original notice of the question was received in Hindi.